

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.V.Asha

DATE OF APPOINTMENT : 21.05.2014

DECLARED ASSETS

ASSETS OF THE JUDGE

| IMMOVABLE PROPERTY | | MOVABLES | | | |
|---|--|-------------------------------------|------------------------|-----------------|---|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicle s(Nos.) | Shares, Mutual Funds & others if any L.I.C. |
| 1/12 undivided share in 16.725 cents of land in Edappally South Village | 2 bed room flat with an area of 834 sq.ft - No.3C, Regal Rose Apartments | Rs.12,13,691.36 | 184 gms | 1 | Rs.4,35,807/- |

LIABILITIES

Particulars:-

1. Vehicle loan to Volkswagen Finance : Rs.1,30,380/-



Note:- Further details available with the Hon'ble Chief Justice